

statements—one regarding the morning incident and the other regarding the sugar scam in respect of which the CBI report has been submitted.

[English]

MR. DEPUTY-SPEAKER: Now we will have one statement.

18.12 hrs.

STATEMENTS BY MINISTERS

(ii) **Killing of Shri Ramdas Nayak, Councillor, Bombay**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): The Government of Maharashtra have intimated that today at about 10 AM, Shri Ramdas Nayak, Councillor, Bombay Municipal Corporation, was shot dead by two unknown assailants near Hill Road, Bandra, while he was travelling in an Ambassador Car. His police security guard was also shot dead. The two assailants came on a motor cycle and resorted to heavy firing with automatic weapons while Shri Nayak's vehicle was negotiating a turn. Thereafter, they sped away dropping two empty magazines at a distance of about 200 yards from the scene of incident. They abandoned their motor cycle at nearby suburb called Khar, stopped an auto rickshaw, pulled out the driver of the auto rickshaw and drive away the auto rickshaw themselves. They abandoned the auto rickshaw little away from Khar Railway Station and disappeared. From the abandoned rickshaw, two AK .56 rifles and two empty magazines have been recovered. According to the description given by the driver of the auto rickshaw,

the assailants were fair complexioned having sharp features and about 5 feet 6 inches in height. Both of them were wearing shirts and jeans. The driver of Shri Nayak's vehicle and two passers-by have also received bullet injuries.

The State Administration is fully seized of the gravity of the matter and has launched a massive search for the culprits.

I was talking to Shri Atal Bihari Vajpayee before he left. I know this is a very serious incident and the culprit must be brought to book to set an example that State Government and I am asking the hon. Chief Minister to make a small task force. Whatever help he needs from the Centre, we will extend to him so that time bound he must get into the job and this culprit should be brought to book in future, such incidents should not recur. I am going to offer all necessary help from the Centre, especially in the form of a task sc that we can find the culprit.

Shri Ram Naik has been very vocal. He has been fighting against anti-social elements and against corrupt people. He has been raising his voice against such things. To find out the culprit will be the right tribute we pay to him who has fought such a cause.

[English]

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal): I want to bring to your notice the total lack of security arrangements in North and South Avenue. I have been bringing this to the notice of the Home Ministry for the last two years but nothing has been done. The way the people are staying there

[Maj. Gen. (Retd.) Bhuwan Chandra
Khanduri]

and the way they are doing various things there, anything can happen there. I have written three letters to the Home Ministry on the subject. But I regret to say that there has been no purposeful response.

Even the people in that area do not have any identity cards or identification arrangements. You must see that unidentified people are not allowed to stay there. Recently we had a case of bomb explosion in South Avenue in a car. Even after that, the Government has done nothing. I wish to bring to your notice that something ought to be done there quickly. A large number of M.Ps are threatened. If this sort of lack of security arrangement is going to continue, then you are going to have big trouble there.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
RAJESH PILOT): This is brought to our notice. We will certainly take care of it and we will discuss it with the hon. Minister.

[Translation]

PROF. RASA SINGH RAWAT
(Ajmer): Mr. Deputy Speaker, Sir a few boys in black dress had stolen my Jeep and were trying to drive it away from my house but on seeing me they ran away. I had lodged a report in the Police Station also but nothing has been done till date.

[English]

AN HON. MEMBER: Two cycles have been stolen from the verandah. This is the type of security you are providing. (Interruptions)

MR. DEPUTY-SPEAKER: One Member to speak at a time please. How can four or five Members speak at one time?

SHRI SRIKANTA JENA (Cuttack): Members of Parliament do not have security in Delhi itself.

MR. DEPUTY-SPEAKER: Shri Srikanta Jena, regarding security, hon. Members are making allegations regarding security. The hon. Minister heard them and he wanted to reply to them.

SHRI SRIKANTA JENA: I have written two letters to Home Ministry and a letter to the Hon. Speaker also. I will not disclose the kind of reply I received from the Home Ministry. If I disclose it here, you will be surprised.

They casually take the letters of Members of Parliament. That is what is happening in the Home Ministry.

SHRI UMRAO SINGH (Jalandhar): It is not a fact.

MR. DEPUTY-SPEAKER: The hon. Minister is there. He will hear and he will give a suitable reply.

[Translation]

SHRI SATYA DEO SINGH
(Balrampur): Mr. Deputy Speaker, Sir, the law and order situation in many parts of the country has been deteriorating for the last so many years. Bullets were fired at me also. It is an attack on democracy. In a democratic country if anybody wants to do something fearlessly, he is not allowed to do so. Democracy is in danger today because killings of Politicians and

social workers have become a common feature. This is not the first incident which has taken place in Bombay. Previously three MIAs and 9 MICs were also killed which makes the situation very serious. I understand that hon'ble Rajesh Pilot ji must be aware of the entire matter. India is a great democracy and we are accountable to the people. If we are not able to discharge our duties and our lives are not protected, I am afraid that survival of this country will be at stake or we shall not be able to retain our democratic set up. Tomorrow, even you and other hon'ble Ministers can also be the victims of their attacks. You too are not out of danger. Our country has lost beloved Prime Ministers due to this terrorism.

I urge the Government to formulate a policy in this regard so that we do not lose our leader like this in future. You please discuss this matter with the Chief Ministers and DGs of police and chalk out a strategy to protect the lives of Politicians and social workers.

That is all I have to say.

SHRI RAJESH PILOT: Mr. Deputy Speaker, Sir, as I said earlier and I want to reiterate it now that so far as the incident of Bombay is concerned we want to constitute a task force for this purpose and that is why I used the word voluntarily, so that we could know at the earliest as to how this incident took place and who was responsible for this. We want to set an example for the future. On behalf of the Central Government I will speak to the Chief Minister and if necessary I will contact all the agencies and will constitute a team comprising the personnel drawn from the CBI, IB and RAW so that a serious enquiry could be conducted.

Second point raised by the hon'ble Members is about the security. It is true that previously also we had received complaints of certain security lapses. These complaints are particularly from North and South Avenue. When this point was brought to my notice, I had immediately called the Police Commissioner and gave him the instructions. But today I feel that the work is not being done effectively. I want to assure you that I will give them strict orders in this regard. Whatever has been said by Satya Deo ji is very important.

SHRI NITISH KUMAR: I am sorry to state that whenever such a matter is raised the hon. Minister gives the same reply and then forgets about it after some time. It is so because there are so many problems in the country and he has so many things to do. He is always overburdened with work because he has to from one place to another in connection with the work and thus he is so busy that he hardly gets any time to look into our problems. We are not questioning his sincerity, it is beyond doubt but whatever is told to him, he forgets it the next day.

SHRI RAJESH PILOT: When Shri Nitish Kumar was ghearod and attacked, I came to his rescue and issued instructions not to let it happen. He man ask Mr. Fernandes. He never told me to do so. I was on country-wide tour and got the news about this incident during the tour itself.

SHRI NITISH KUMAR : When we step out for the visit of the State, we are prepared for the worst and we do not expect protection from the Government. It is a state matter and the hon. Minister cannot do anything in this regard.

SHRI RAJESH PILOT: It is not right on your part to say that we have

not done anything. Certainly we have taken some action. Although I was on tour. I rang up from there to pay that two of our colleagues who are MPs should not be treated like this in the State and we are not going to tolerate this. You can ask George Fernandes. Nitish Kumar ji even if I am on tour to any part of the country, I always keep my duties and responsibilities in mind.

SHRI SATYA DEO SINGH: When MPs are beaten up, the hon. Minister is invariably informed.

SHRI NITISH KUMAR: So long as they do not get hurt, the hon. Minister does not take any action. In this case, he did not take any action even after the incident.

SHRI RAJESH PILOT: Nitish ji is right when he says that this subject is such that even if we do our level best, some lapses still remain there. This subject is such that we cannot make it fool proof. If I arrange two security guards for one person, next day I receive a letter from the same person requesting for three more security guards. They think that only five guards can provide full security. I have also some problems. Please don't take it ill. Some of our colleagues do not need security but since it has become a social status, a person who is having 10 security guards with him thinks that he has got a status in the society and a person who has no security guards with him has no status in the society. It also has a damaging effect...

SHRI NITISH KUMAR : Sir, will you please review the number of black cat commando provided to VIPs in the country?

SHRI RAJESH PILOT: We have done a review. But when we do the review, people come with the letters that they have received 10 threats and hence they feel scared that something could happen to them. Please give me some more time. Some of our colleagues have said about North and South Avenue.

[English]

I will take action. I will certainly see that strong measures are taken.

[Translation]

We shall try our level best so that Nitish ji does not have the opportunity to complain again... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Action, we shall take up the discussion under Rule 193. Shri Sharad Dighe.

....(Interruptions)

SHRI UMRAO SINGH (Jalandhar): No, Nobody wants it.

No, Sir, Nobody wants it because it is already late. Let it be tomorrow... (Interruptions)

[Translation]

SHRI SHARAD YADAV (Madhepura): Mr. Deputy Speaker Sir, in view of the gravity of the situation the Minister of State in the Ministry of Home Affairs has made the Statement. It is a very serious matter and we want full-fledged discussion on this issue. It is already late. I would like to request you to please take up this matter tomorrow.

[English]

MR. DEPUTY-SPEAKER : The difficulty is that tomorrow there will be many speakers, and giving them three to four minutes would not look nice.

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal) : We can forgo the lunch tomorrow because it is very important.

MR. DEPUTY-SPEAKER: Ever if you were to forgo the lunch, the agenda will be very heavy. More Members have to participate in the debate.

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal) : We can have a discussion during lunch and then up to 3.30 p.m.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Because of the importance of the discussion and the seriousness that we attach to this discussion, if we could sit late tonight, say up to 7.30 or 8 p.m., we may be able to have some more speakers who can participate in the discussion. But the hon. Members feel that we should not sit late tonight. So, I will just request you that tomorrow being the last day and it also being a Friday — there will also be Private Members Business it will still be difficult to field all the speakers tomorrow. Let us have at least one speaker today and then we can continue the discussion tomorrow.... (Interruptions)
We think that Shri Nitish Kumar has

participated in the discussion extremely seriously. We consider it to be a serious discussion.

SHRI SATYA DEO SINGH (Balrampur): Would you kindly request the Prime Minister to be here?... (Interruptions)

MR. DEPUTY-SPEAKER: At least let Mr. Sharad Dighe speak...

...(Interruptions)

MR. DEPUTY-SPEAKER: Is it the pleasure of the House that we shall sit for at least another half-an-hour?

SEVERAL HON. MEMBERS: No, no.

MR. DEPUTY-SPEAKER: My request is that those Members who could not get the opportunity can participate in the debate. Though sugar is sweet, for some hon. Members it has turned bitter because they do not get a chance to speak.

SEVERAL HON. MEMBERS: Tomorrow.

MR. DEPUTY-SPEAKER: All right.

The House stands adjourned to meet tomorrow, the 26th August, 1994 at 11.00 a.m.

18.27 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, August 26, 1994/Bhadra 4, 1916 (Saka).